

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:13.12.2011
KUTTANAND PACKAGE
Kodikunnil Shri Suresh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the status of implementation and utilisation of Kuttanand package as on date;
- (b) whether the total sanctioned amount for the said package have been released;
- (c) if so, the details thereof; and
- (d) the time by which the remaining sanctioned amount will be released, if any?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): For development of Kuttanad Wetland Ecosystem as part of Rehabilitation Package for the farmers in suicide prone districts of Andhra Pradesh, Karnataka, Kerala and Maharashtra, the Government has granted 'in-principle approval' for providing financial support of Rs.1840.75 crore for implementing various programmes/interventions suggested by M.S. Swaminathan Research Foundation. As reported by the State Government of Kerala, projects worth Rs.4053 crore have been submitted under Kuttanad package of which projects involving amount of Rs.1293 crore have been sanctioned/approved against which Rs.90.24 crore has been released so far.

Release of sanctioned amount is subject to the fulfillment of the conditions provided in the guidelines of the respective schemes under which projects have been sanctioned. However, for speedy implementation of Kuttanad Package, Government has approved constitution of an implementation mechanism consisting of Kuttanad and Alappuzha Prosperity Council, Task Implementation and Management Committee and a Project Management Unit. Besides, Government has also constituted a Coordination Committee for sorting out the implementation issues in the package on a continuous basis with Government of Kerala.